

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 96(ND)09
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. M/s. SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

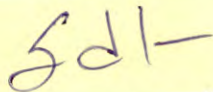
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
--------------	-------------	--------------------	-----------------------	-----------------

Present: For Petitioner (s): Mr. Ajit Singh, Advocate
Mr. Shashi Ranjan, Advocate

Order

Learned counsel for the respondents prays for some time to bring the register containing the minutes of the Board meetings, as also the record of the statutory returns filed till date.

To come up on 11th July 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]